## D. M. S. MILK BOOTH IN DIZ AREA

- 41. SHRI A. G. KULKARNI : Will the Minister of AGRICULTURE be pleased to state :
- (a) whether it is a fact that Government propose to open a new booth for selling milk near Sector D in the D. I. Z. area of New Delhi where Government have built about 1000 residential houses for Government employees; and
- (b) If so, when it is likely to be opened?

  THE MINISTER OF STATE IN THE
  MINISTRY OF AGRICULTURE (PROF.
  SHER SINGH): (a) Yes. It is proposed to
  open two new booths in that area.
- (b) Two sites have been selected and various formalities are being completed. It will take some time before the two booths can be erected.

INSTITUTE OF BUSINESS AND INDUSTRIAL MANAGEMENT IN MADHYA PRADESH

### 42. SHRI RAM SAHAI: SHRI BALRAM DAS:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether Government have any proposal under consideration for the setting up of an Institute of Business and Industrial Management in Madhya Pradesh; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN): (a) and (b) No separate Institute is proposed to be set up in Madhya Pradesh. A Department of Business Management has, however, been sanctioned for Indore University and it has started conducting courses in this field.

## AMENDMENT OF CARRIERS ACT, 1965

- 43. SHRI BABUBHAI M. CHINAI: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) whether there is any proposal under Government's consideration to amend the Carriers Act, 1965 with a view to defining the legal liability of the Road Transport Carrier and avoiding the difficulties that transport carriers are currently experiencing in getting insurance for the goods under their charge; and
  - (b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANS-

PORT (SHR1 RAJ BAHADUR): (a) and (b) Some suggestions have been received by Government in this regard and the matter is at a preliminary stage of examination. It is, therefore, not possible to give the details of the amendments at this stage.

FOREIGN BREED COWS AND BULLS

# 44. SHRI RAM SAHAI: SHRI BALRAM DAS:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any demand for the supply of bulls and cows of foreign breed by Government of Madhya Pradesh has been received, and if so, when it was received;
- (b) the extent to which the demand has been met; and
- (c) the reasons for not meeting the damand fully and by when the balance of the demand is expected to be met?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) Yes, Sir. The Government of Madhya Pradesh had asked for 75 Jersey heifers, and 2 jersey bulls for the establishment of a exotic cattle unit at Government Livestock Farm, Bilaspur in September, 1971.

- (b) Forty three Jersey heifers and two Jersey bulls were supplied to Madhya Pradesh in January, 1972.
- (c) The above requirements of this State 15, being kept in view alongwith the requirements of the other States. Steps are being taken for purchase of exotic cattle. The State Governments demand will be met from the imported stock.

#### SHORTAGE OF SUGAR

- 45. SHRI A. D. MANI: Will the Minister of AGRICULTURE be pleased to state:
- (a) the reasons for the acute shortages of sugar in various parts of the country;
- (b) whether the order of Government asking the mills to divert 60 per cent of their production to ration shops at a fixed price is being obeyed by the concerned mills; and
- (c) whether it is a fact that there is an open black market for sugar in various States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) There is no acute shortage of sugar as a quantity of 3.25 lakh tonnes of sugar is being released to factories every month